THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Based on the proposals received from State Governments for establishment of Village Grain Banks, the Department of Food and Public Distribution sanctions Village Grain Banks to such States. Since, no request for setting up of Village Grain Banks in Assam has been received from the State Government during the last three years, the Department has not sanctioned/released any amount during the said period to the State.

## Wheat and paddy procurement

†337. SHRI RAGHUNANDAN SHARMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of purchase of wheat and paddy during the last one year and the current procurement season, State-wise;
- (b) whether the complaints regarding exploitation of farmers by the middlemen during procurement in various States have been received;
- (c) if so, the details thereof along with the corrective steps taken in this regard;
- (d) whether the complaints of selling foodgrains at throw away prices by the farmers at less than the minimum support price have also been received; and
- (e) if so, the details thereof, State-wise, along with the steps taken by Government to solve this problem?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The State-wise details of the procurement of wheat and paddy are given in Statements-I and II respectively.

(b) to (e) Complaints are received from time to time from various quarters regarding alleged irregularities in foodgrains. On receipt of such complaints, these are forwarded to respective State Governments and Food Corporation of India for appropriate action and corrective action is taken wherever required. The specific details of complaints regarding exploitation of farmers by the middlemen during procurement and selling of foodgrains by the farmers at throw away prices below the Minimum Support Price and action taken thereon, are being collected.

Statement-I
Wheat procurement for Central pool for last two years
(Marketing Season-wise)

(Fig. in lakh tons)

Sl. No.	States/UTs	2011-12	2012-13
1	Punjab	109.57	128.34
2	Haryana	69.28	86.65
3	Uttar Pradesh	34.61	50.63
4	Madhya Pradesh	49.65	84.93
5	Bihar	5.56	7.72
6	Rajasthan	13.03	19.64
7	Uttarakhand	0.42	1.39
8	Chandigarh	0.07	0.17
9	Delhi	0.08	0.31
10	Gujarat	1.05	1.56
11	Jharkhand	i <del>e</del>	3 <del>5</del>
12	Maharashtra	.=	0.02
13	Himachal Pradesh	:=	0.01
14	Jammu and Kashmir	:-	0.09
15	West Bengal	1 <del>9</del>	0.01
	Total:	283.34	381.48

## Statement-II

State-wise Paddy Procured during the last and current procurement season

(Fig. in lakh tons)

			(1-18: 111 1111111 11111)
Sl. No.	States/UTs	2011-12*	2012-13*
1	2	3	4
1	Andhra Pradesh	21.23	1.54
2	Assam	0.34	0.00
3	Bihar	22.87	0.00
4	Chandigarh	0.19	0.18
5	Chhattisgarh	59.71	2.15
6	Delhi	0.00	0.00
7	Gujarat	0.05	0.00
8	Haryana	29.67	37.94
9	Himachal Pradesh	0.00	0.00
10	Jharkhand	4.11	0.00

1	2	3	4
11	Jammu and Kashmir	0.02	0.02
12	Karnataka	2.29	0.00
13	Kerala	5.54	0.00
14	Madhya Pradesh	9.39	0.00
15	Maharashtra	2.60	0.10
16	Nagaland	0.00	0.00
17	Orissa	42.10	0.00
18	Pondicherry	0.00	0.00
19	Punjab	115.39	125.25
20	Rajasthan	0.00	0.00
21	Tamil Nadu	23.82	0.02
22	Uttar Pradesh	23.24	1.03
23	Uttaranchal	0.19	0.19
24	West Bengal	14.43	0.00
	Total:	377.18	168.44

<sup>\*</sup> as on 22.11.2012

## Theft of foodgrains from FCI godowns

†338. SHRI RASHEED MASOOD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of FCI's godowns where from thefts of foodgrains have been reported;
- (b) the quantum of grains recovered, so far, along with the number of persons arrested; and
  - (c) if answer to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Theft cases have been reported from four FCI godowns namely FSD, Ladhuka (Punjab.), Roja (Uttar Pradesh), Cover and Plinth (CAP) Storage, Alwar (Rajasthan) and CAP Storage Jaigurudev(Rajasthan) during the period of 01.04.11 to 30.06.12. A Statement showing the details of theft cases and quantum of grain recovered during the said period is given in Statement (See below). No one has been arrested.

(c) Does not arise.